

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.143
TO BE ANSWERED ON 20.12.2018**

ULTRA MEGA POWER PROJECT

***143. SHRIMATI RITA TARAI:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether his Ministry is aware that till date about Rs. 350 crore has been contributed by the State of Odisha for the Ultra Mega Power Project (UMPP) at Bedabahal and the State Government has submitted its views/feedback on the Standard Bidding Document (SBD), if so, the details thereof and the progress made therein;**
- (b) the time by which his Ministry will finalize the bidding documents and initiate the bidding process of the said project without any further delay; and**
- (c) whether the delay in this regard would create difficulties in taking over physical possession of the land and if so, the details thereof and the action proposed to be taken thereon?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R.K. SINGH)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.143 TO BE ANSWERED IN THE LOK SABHA ON 20.12.2018 REGARDING ULTRA MEGA POWER PROJECT.

(a) : As on date, Government of Odisha has contributed about Rs.351 Crore towards the Commitment Advance, Cost of land, Charges for keeping safe custody of land and Miscellaneous expenses. Further, Government of Odisha had submitted its views/feedback on Standard Bidding Documents (SBDs).

(b) : Ministry of Power had constituted an Expert Committee for revising the Guidelines and SBDs for UMPPs. The views / feedback on SBDs by Orissa Govt as considered appropriate were incorporated in the draft SBDs prepared by the Expert Committee. The combined guidelines for UMPPs based on Domestic coal, Imported coal and Linkage coal is under finalization. The bidding process for Odisha UMPP will be initiated after finalization of Guidelines and SBDs.

(c) : The land for the project is being acquired by Odisha Industrial Infrastructure Development Corporation (IDCO) on behalf of Orissa Integrated Power Limited, the Special Purpose Vehicle (SPV) for this project. IDCO will provide encumbrance free possession of land at the time of signing of lease.
